

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1835
ANSWERED ON:20.07.2004
N.I.T. WARANGAL
Reddy Shri T. Madhusudan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government received any request from Government of Andhra Pradesh regarding renewal of lease period of palace of National Institute of Technology, Warangal to Andhra Pradesh Tourism Development Corporation, Andhra Pradesh to run a hotel in Hanam Konda;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M. A. A. FATMI)

(a) to(c):The letter (No.9339/EC.1/2002-2 dated 31.12.2002) received from the Government of Andhra Pradesh in January 2003 regarding extension of lease of two acres of land given by the National Institute of Technology, Warangal to Andhra Pradesh Tourism Development Corporation (APTDC) for running a Guest House with a Restaurant was sent to the Director of the Institute for placing it before the Board of Governors (BOGs) for an appropriate consideration. The BOGs which is the apex body for the management of the Institute, and which also include the Secretary, Technical Education, Andhra Pradesh as a representative of the State Government, considered the matter in its meeting held on 9th September 2003. Keeping in view the need for academic expansion of the Institute as a Deemed University, it was decided not to renew the lease further. However, it was decided to give one-year's time up to 7th January 2004 to APTDC to make alternative arrangement and to vacate the premises. Further, the Director of the Institute also informed the Chairman and Managing Director, APTDC vide his letter-dated 29.10.2003 to move out of the Campus latest by 30.06.2004.